

National Company Law Tribunal

Allahabad Bench

CP NO. 99/ND/2012, CP No. 86/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: M/s. Bharat Kumar Aggarwal vs M/s Bankha-ndi Nath Developers  
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	ANIL KUMAR	PCS	5th Director	Anil K
2.	Bharat Kumar		Director	Bharat

CP No.99/ND/2012, CP No.86/ND/2013

Sh. Anil Kumar, PCS/Additional Nominee Director. Sh. Bharat Agarwal Director/respondent in person. The nominee director files further status report on the affairs of the respondent company, which is taken on record. In the report, it is further informed that the one of the respondent/director Mr. Dharmendra Kumar Rathore has now preferred an appeal before the Hon'ble Supreme Court against the impugned order dated 24.01.2017 of this Tribunal.

However, the report of the ROC in the present matter is still awaited, the Registry informs that a formal notice has earlier been issued to the ROC, Kanpur by its letter dated 20<sup>th</sup> December, 2017. Such notices were also issued to the other respondents. However, their response/reply is still awaited except the information as received from the nominee Director Mr. Anil Kumar that an appeal has been preferred before the Hon'ble Supreme Court.

Hence, the matter to be listed on 7<sup>th</sup> February, 2018.

LATER ON

On being mentioned by the nominee director Mr. Anil Kumar, the hearing date is rescheduled to 09.02.2018.

Date: 09/01/2018

Typed by  
Md. Zaid  
(Stenographer)

H.P. Chaturvedi,  
Member(Judicial)